

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).
2249-2251/2017

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHOEB ETC. ETC.

Respondent(s)

(Office report on default)

Date : 13-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Ms. Shalini Kumar, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to learned counsel for the petitioner to file fresh copy of SLP and fresh and complete address in respect of sole respondent as pointed out in the Office Report dated 10.10.2017.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master